F.No. C-50/56/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

******

North Block, New Delhi- 110001
Dated: 16th March, 2021

To
The concerned Pr. Chief Commissioners/Pr. Director Generals/Chief Commissioners/
Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-
Deployment of Observers-Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letters No.
464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 15.03.2021 (copy enclosed) on
the subject mentioned above and to inform that Election Commission of India has deployed 12 IRS
(C&IT) Officers as Expenditure Observers in General Elections to Legislative Assemblies of
of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, 2021.

2. It is requested that the directions of the Election Commission of India may be
communicated to the concerned 12 officers under your charge for strict compliance.

Yours faithfully,

(S.A. Ansari)

Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Encl. As Above.

Copy to:

The website Manager, CBIC with the request to upload this letter along-with the
enclosures on the official website of CBIC with a ticker.

(S.A. Ansari)

Under Secretary to the Government of India